

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/330/2024 in Company Petition IB/18/2023
NAME OF THE COMPANY	Akron Formulations India Pvt Ltd
NAME OF THE PETITIONER(S)	SNJ Synthetics Ltd
NAME OF THE RESPONDENT(S)	Akron Formulations India Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/330/2024

Present: Ld. Counsel Mr. Kondaiiah for the Applicant.

Ld. Counsel Mr. M. Naga Deepak for the Respondent.

Counter filed. Ld. Counsel for the Applicant prays time for filing of rejoinder.

Prayer is allowed. Rejoinder to be filed within 10 days. **Matter is adjourned to 24.09.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)